

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CA (I.B) No.487/KB/2017

In

C.P (IB) No. 03/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company		Nicco Corporation Limited	
Under Section		35 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. VINOD KUMAR KOTHARI, LIQUIDATOR



**ORDER**

Ld. Liquidator is present.

List on 22/11/2017.



(Jinan K.R.)  
Member (J)



(Vijai Pratap Singh)  
Member (J)